

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No.554 of 1995

New Delhi, dated the 1st March, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Bal Mukand,  
S/o Shri Nain Singh,  
R/o 72, Ghondli,  
Krishna Nagar,  
Delhi-110051. ....APPLICANT

(By Advocate: None appeared)

VERSUS

Union of India through  
the Regional Director (N.R.),  
Staff Selection Commission,  
Block No.12, C.G.O. Complex,  
Lodhi Road,  
New Delhi-110003. ....RESPONDENTS

(By Advocate: Shri Harvir Singh proxy  
counsel for Mrs. P.K.Gupta)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We note that the applicant was absent  
on the last three consecutive dates. To-day  
also he failed to appear even on the second  
call. It is presumed that he is not  
interested in pursuing the case and under the  
circumstances the O.A. is dismissed for  
default and non-prosecution. *No cost*

*Lakshmi Swaminathan*  
(LAKSHMI SWAMINATHAN)

Member (J)

*S.R. Adige*  
(S.R. ADIGE)  
Member (A)

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